

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)- 160(ND)/2017

IN THE MATTER OF:

M/s. Levcon Valves Pvt. Ltd. Applicant/petitioner
Vs.
M/s. Energo Engineering Projects Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 22.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Petitioner/Applicant :
For the Respondent :

ORDER

The IBBI, vide its letter dated 12.12.2017 has changed the name of the Resolution Professional and has recommended the name of Mr. Arvind Garg. We accept the recommendation and appoint Mr. Arvind Garg as a Resolution Professional in the case in hand.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

22.12.2017
V.Sethi